

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI**

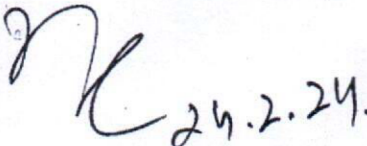
ORDER

It has come into the notice of the undersigned that some officials have made it a habit of filing anonymous/pseudonymous complaints with mal-intent of settling their personal scores and vendetta or with the purpose to demoralise the incumbents who are discharging their duties assiduously. As a first step towards tackling this menace, the undersigned has already directed the SHO, PS Sabzi Mandi to register two FIRs against such unscrupulous elements in this establishment under relevant sections so that the identity of such culprits could be brought to light.

In the light of the foregoing, it is hereby ordered as under :

1. Branch In charge, Vigilance/Administration or to any other concerned quarters to whom such complaints are referred has to first ensure that the complainant is not pseudonymous or anonymous one. If either of the same is established then the same be filed immediately without any further ado, as such anonymous/pseudonymous complaints are a strain on time and resources of the department.
2. Secondly, for all purposes an FIR is to be registered in the concerned Police Station, with the directions to the SHO concerned to identify the culprit and report to the office, so that appropriate action can be initiated against these malefactors.
3. However, an official having genuine grievance, if any, and if she or he wishes to file a complaint without disclosing their identity then they are to contact either the concerned Officer In-charge/Presiding Officer of the Branch/Court wherein the delinquent official/s is currently posted or to the undersigned directly, their identity shall be kept confidential. Alternatively, if they want to give a written submission to this effect then they can send the same alongwith their correct antecedents directly to the competent authority alongwith an affidavit thereto.

This order comes into effect forthwith.


24.2.24.

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi

No. 13688-15188
PD&SJ/HQs/Delhi/2024

Dated : 24 FEB 2024

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2. All the Principal District & Sessions Judges, Delhi/New Delhi
3. Principal District & Sessions Judge cum Special Judge (PC Act)/CBI, RACC, Delhi
4. Principal Judge, Family Courts (HQs), Dwarka, New Delhi
5. Director, Delhi Judicial Academy, Dwarka, New Delhi
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8. All the Administrative Officers (Judl.)/Branch Incharges, Delhi/New Delhi
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Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi